

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF ANIMAL HUSBANDRY, DAIRYING AND FISHERIES  
**LOK SABHA**  
UNSTARRED QUESTION NO. 3865  
TO BE ANSWERED ON 9<sup>TH</sup> AUGUST, 2016

**SUBSIDY ON HSD OIL TO FISHERMEN**

3865. SHRI D. S. RATHOD :

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि और कृषक कल्याण मंत्री be pleased to state:

- (a) whether it is a fact that fishermen are not getting the benefits of rebate on High Speed Diesel (HSD) Oil;
- (b) if so, the details thereof along with the reasons therefor;
- (c) whether the Government has decided to remove the BPL condition for availing the benefits of the said scheme by fishermen; and
- (d) if so, the time by which the said decision is likely to be implemented by the Government?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE  
(SHRI SUDARSHAN BHAGAT)

(a) to (d) : During the 10<sup>th</sup> Five Year Plan, a rebate on High Speed Diesel (HSD) oil at the rate of `1.50 per litre was provided to the mechanized fishing vessels under the Centrally Sponsored Scheme “Development of Marine Fisheries, Infrastructure and Post Harvest Operations”. The Ministry of Agriculture and Farmers Welfare, Department of Animal Husbandry, Dairying and Fisheries intended to continue the scheme during the 11<sup>th</sup> Plan with enhanced subsidy from `1.50 per litre to `3.00 per litre. While approving the said scheme in February, 2009, it was decided that such subsidy should be provided only to fishers belonging to Below Poverty Line (BPL). Recently, the Central Plan Scheme on Blue Revolution: Integrated Development and Management of Fisheries approved by the Government in December, 2015 also provides central rebate on HSD to the BPL category fishers.

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